## National Commission for SCs/STs

\*96 SHRI JAGDISH PRASAD MATHUR: Will the Minister of WEL-FARE be pleased to state:

- (a) the number of meetings of the National Commission for SCs|STs
- held since its constitution on 12th March, 1992; and
- (b) the details of the business transacted at the said meetings?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Four

(b) FIRST MEETING (3-4-1992

SECOND MEETING

THIRD MEETING (14-10-1992)

(15-10-1992)

(12-5-1992)

## Subjects discussed

- Transfer of staff and resources from the erstwhile Commissioner for SC/ST to the National Commission for SC/ST.
- Reorganisation of the Commission-Procedure to be followed by the Commission.
- Handling of cases pending in the erstwhile National Commission and Office of the Special Officer for SC/ST.
- 4. Preparation of Rules of Procedure of the National Commission.
- Difficulties faced by the Commission in its functioning-Course of action to be followed.
- 2. Staff requirements.
- 3. Filling up of the vacancy in the post of Vice-Chairperson.
- 1. Discussion on Rules of Procedure.
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- 1. Discussion on Rules Procedure.
- मध्य प्रदेश में अकादिमयों/परिखदों की अनुदान

ADJOURNED MEETING

FOURTH MEETING (21-4-1993

- \*97. श्री कैलाश नारायण सारंग : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :
- (क) मध्य प्रदेश के संस्कृति विभाग द्वारा मध्य प्रदेश की कीन-कौन सी स्रकादिमयों/परिषदों को कितनी-कितनी राशि केन्द्रीय स्रनुदान के रूप में स्वीकृत किए जाने के प्रस्ताव के द्र सरकार के पास भेजे गए हैं और ये प्रस्ताव केब भेजेगए :
- (ख) क्या केन्द्र सरकार ने इन अकादिमियों/परिषदों के लिए मांगी गई अनुदान राशि के लिए स्वीकृति प्रदान कर दी है ; और
- (ग) यदि नहीं, तो इसके क्या कारण हैं और इनको कब तक स्वीकृति प्रदान कर दिए जाने की संभावना है ?
- मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह): (क) पिछले तीन वर्षों के

दौरान, लोक कला श्रकादमी (स्वैच्छिक सास्कृतिक संगठन), सागर, मध्य प्रदेश का सिफं एक मामला संस्कृति विभाग, मध्य प्रदेश द्वारा 12-8-92 को भेजा गयाथा। राज्य सरकार द्वारा श्रनुदान की किसी विनिर्दिष्ट राशि की सिकारिश नहीं की गई थी।

- (ख) जी, हां। लोक कला स्रकादमी (स्वैच्छिक सांस्कृतिक संगठन) को 20,000/- रु० का स्रनुदान संस्वीकृत किया गया था।
  - (ग) प्रक्त नहीं उठता ।

## Demand of Fertilizers

\*98. SHRI KAMAL MORARAKA: Will the Minister of AGRICULTURE be pleased to state:

- (a) what has been the trends in the demand of fertiliser during 1991-92 and 1992-93:
- (b) whether Government have noticed a fall in the demand of fertilizers recently:
  - (c) if so, the reasons therefor; and
- (d) the details of the measures taken by Government to increase demand of fertilizers?

THE MINISTER OF AGRICUL-TURE (SHRI BALRAM JAKHAR):

(a) and (b) The consumption of fertiliser nutrients during 1992-93 is anticipated at 126.57 lakh tonnes as against 127.28 lakh tonnes during 1991-92 with the following break up of nutrients:—

Consumption in lakh tonnes

Nutrient									1991-92	1992-93 (Anticipated)	
	N									80.46	84.00
	P	. '								33.21	31.91
	K			٠			, .		-	13.61	10.66
									_		<del></del>
	To	ΓAL	•		-					127.28	126.57

A fall in the consumption of phosphatic and potassic fertilisers is anticipated during 1992-93.

- (c) The likely fall in consumption of phosphatic and potassic fertilisers during 1992-93 is mainly due to the increase in their prices consequent on their decontrol with effect from 25-8-92
- (d) In order to maintain the consumption level of phosphatic and potassic fertilisers, the Government of India approved:—
  - (i) a provision of Rs. 340 crores for release to States/UTs for con-

- cessional sale of decontrolled DAP, MOP and Complexes to farmers during Rabi, 1992-93;
- (ii) a sum of Rs. 500 crores was approved to benefit small and marginal farmers by creating basic infrastructural facilities for them.

In addition, the Government of India has taken the following steps to increase the consumption of all fertilisers in the country:—

(a) Reduced the price of Urea by 10 per cent with effect from 25-8-92;